

कलस लिमिटेड द्वारा 10 किलोवाट का प्रयोगिक सौर विद्युत संयंत्र ;

—भारत हेवी इलेक्ट्रिकल्स लिमिटेड तथा राष्ट्रीय भौतिकी प्रयोगशाला और श्री भरविन्द आश्रम, पांडिचेरी सहित अनेक संस्थानों द्वारा सौर जल-तापन प्रणालियां ।

—जल के आसवन के लिए सेन्ट्रल साल्ट तथा मेराइन कैमिकल्स रिसर्च इन्स्टी-च्यूट, भावनगर द्वारा सौर आसवन-यंत्र ;

—फोटो-बोल्टोय प्रक्रिया के जरिए सौर-ऊर्जा को सीधे ही विद्युत में परिवर्तित करने हेतु सौर सेलों के विकास के लिए सेंट्रल इलेक्ट्रॉनिक्स लिमिटेड द्वारा अनुसंधान और विकास का समन्वित कार्यक्रम ;

—भारत हेवी इलेक्ट्रिकल्स लिमिटेड, पंजाब कृषि विश्वविद्यालय, भरविन्द आश्रम, पांडिचेरी आदि सहित अनेक संस्थानों द्वारा, सौर ऊर्जा के अवशोषण के लिए सौर संग्राहक तथा सौर-संकेन्द्रक ।

#### International Society for Krishna Consciousness

5041. DR. BALDEV PRAKASH:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any complaints have recently been made to Government on the workers of International Society for Krishna Consciousness; and

(b) if so, whether Government have conducted an enquiry into their working?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):  
(a) and (b). A complaint received recently against the management of ISKCON temple in Juhu (Bombay)

has been referred to the Government of Maharashtra for a report.

स्टेशन निदेशकों तथा डिप्टी चीफ प्रोड्यूसरों की नियुक्ति

5042. श्री नबाब सिंह चौहान :  
क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) विगत चार वर्षों के दौरान, सीधी भर्ती द्वारा तथा पदोन्नतियों द्वारा, अलग अलग कितने स्टेशन निदेशकों तथा डिप्टी चीफ प्रोड्यूसरों की नियुक्ति की गई; और

(ख) क्या डिप्टी चीफ प्रोड्यूसरों को स्टेशन-निदेशक के पदों पर पदोन्नत नहीं किया जाता है; यदि नहीं, तो इसके क्या कारण हैं ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण झाड़वाणी) : (क) पिछले चार वर्षों के दौरान केन्द्र निदेशक (सामान्य ग्रेड) और उप मुख्य प्रोड्यूसर के रूप में नियुक्त किए गये व्यक्तियों की संख्या इस प्रकार है :—

नियुक्ति की पद्धति	नियुक्त किए गए व्यक्तियों की संख्या	
	केन्द्र निदेशक (सामान्य ग्रेड) के रूप में	उप मुख्य प्रोड्यूसर के रूप में
सीधी भर्ती	23	2
विभागीय पदोन्नति	71	4

(ब) उप मुख्य प्रोड्यूसरों, जो स्टाफ ऑर्टिस्टों की श्रेणी में आते हैं, के बारे में केन्द्र निदेशक (सामान्य ग्रेड) के नियमित सिबिल पदों पर पदोन्नति के लिए विचार नहीं किया जाता, क्योंकि भर्ती नियमों के अनुसार वे उसके लिए पात्र नहीं हैं।

(c) the number of the workers rendered unemployed as a result of the closures of these industries?

**Guidelines for dealing with political demonstrations**

5043. SHRI K. MALLANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under the consideration of Government to convene an all-party meeting to lay down norms of conduct and guidelines for the police in dealing with political demonstrations; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) No, Sir.

(b) Does not arise.

**Heavy and Medium Scale Sick Industries**

5044. SHRI S. R. REDDY: Will the the Minister of INDUSTRY be pleased to state:

(a) the details regarding the number of heavy and medium scale sick industries as on the 31st March 1978;

(b) the names and locations of these industries together with the amount of capital investment made in each of them and their production capacity; and

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) and (b). It is difficult to have precise figures regarding the exact number of heavy and medium scale sick industrial units in the country, as there is no comprehensive standard universally accepted definition of a 'sick' unit. Rough estimates of 'sickness' in industry can be had from (i) the number of units assisted by the Industrial Reconstruction Corporation of India which has been specially set up to give financial assistance to sick industrial units for their revival/reconstruction; (ii) information available with the special cell constituted in the Reserve Bank of India to deal with sickness at the incipient stage may throw some light on the subject. According to the Reserve Banks' instructions, the Commercial Banks are expected to submit quarterly statements of all sick units enjoying aggregate bank credit of Rupees one crore and above; (iii) number of industrial undertakings whose management is taken over under the Industries (Development and Regulation) Act, 1951 by the Central Government. These details are given below:—

(i) The Industrial Reconstruction Corporation of India have sanctioned reconstruction assistance amounting to Rs. 50.74 crores approximately to 5 large and 44 medium scale industrial undertakings including 3 industrial undertakings which have since been nationalised.

(ii) The quarterly statements for the period ending September, 1977 submitted by the Commercial Banks to the Reserve Bank of India in respect of sick industrial units enjoying aggregate bank credit of Rupees one crore and above indicate that there are 289 sick units involving total bank credit of Rs. 858.45 crores. The industry-wise break-up of the